

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 148**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt. Ltd.

.... Applicant/petitioner

Vs.

Ninex Developers Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 01.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

Mr. Rakesh Kumar, Mr. Dhruv Gupta, Mr. Sahil Dhawan, Mr. Ankit Sharma, Advs.

For the respondent

Mr. Vivek Malik, Mr. Vivek Singh, Mr. Kartikeya Jain, Mr. Himanshu, Advs.

**ORDER**

A Special Bench constituted for today's hearing as Mr. S.K Mohapatra, Hon'ble Member (T) is not holding court. Dr. Deepti Mukesh, Hon'ble Member (J) has to take up cases of her own Board after lunch. Therefore, hearing is deferred to 25.10.2019.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**